NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2019 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/192/2016

NAME OF THE PETITIONER(S)

: S.Devaraj & Another

NAME OF THE RESPONDENT(S)

: Seventh Vision India Pvt Ltd & 14 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. PERUMAN SARANYAN

Counsel For 121-3,7-10,12-15-Counsel For 121-3,7-10,12-15-5-Counsel For 121-3,7-10,12-15-5-Counsel For 121-3,7-10,12-15-Counsel For 121-3,7-10,12-15-5-Counsel For 121-3,7-10,12-15-5-Counsel For 121-3,7-10,12-15-5-Counsel For 121-3,7-10,12-15-5-Coun

2. R. VIDHYARHANKAR R. ASHOLKUHAR

ORDER

Counsels representing both the parties are present and made submissions in CA 36/2016. Heard. Order is reserved.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc